

No. A.23011-1/11-Ad-I
Government of India
Ministry of Corporate Affairs

"A" Wing, 5th Floor, Shastri Bhawan
Dr. R.P.Road, New Delhi-110001

Dated : - 18th June , 2012

OFFICE ORDER

In pursuance of DoPT's Order No. 6/102012-CS.I9S) dated 10th May, 2012, Sh. Ram Bachan, Section Officer of this Ministry is hereby relieved of his duties w.e.f. 02.07.2012(F/N) with the direction to report for duty to the Under Secretary, Administration, Ministry of I&B, Shastri Bhawan, New Delhi for further posting.

2. It is certified that Sh. Ram Bachan, Section Officer is clear from vigilance angle.


(J.S. GUPTA)

Under Secretary to the Government of India

1. The Pay & Accouns Officer, MCA, New Delhi
2. Cash Branch (2 copies)
3. Sh. Ram Bachan, Section Officer. He is requested to obtain 'No Demand Certificate' from all concerned & submit the same to AD-I. .
4. JS (A)/ US (JSG)
5. Sh. K. Suresh Kumar, US(CS.I), Lok Nayak Bahwan, Khan Market, New Delhi with reference to order as mentioned above.
6. Under Secretary (Admn.), Ministry of I & B, Shastri Bhawan, New Delhi.
7. Vigilance Section/Library/General Section/Service Book
8. e-gov cell for uploading on the mca website under the column of Transfer/posting.